	Annexure 4														
Name of the Corporate debtor: M/s. Suryajyoti Spinning Mills Limited; Date of commencement of liquidation: 18.04.2023 and apppointment or amended on 30.06.2023 (Order made available on 03.07.2023); List of stakeholders as on: 03.11.2025															
	List of operational creditors (Employees)														
S No	Name of authorised representative, if any	Name of employee	Identification No	Details of cl	aims received	Details of claim admitted] '	Amount of	Amount of any	, ,	Amount of claim		
				Date of Receipt	Amount Claimed	Total amount od claim admitted	Amount of claim for the period of twelve months preceeding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted		mutual dues that	Amount of claim rejected	under	Remarks if any	
1	K.Ravi	K.Ravi	8	Note 1	75,000	75,000		Form E	0.00					l	
2	P.JAGAN MOHANRAO	P.JAGAN MOHAN RAO	9	Note 1	1,15,786	91,985		Form E	0.00			23,801			
3	JONNALA VEERAREDDY	JONNALA VEERA REDDY	10	18.05.2023	5,47,800	2,59,125		Form E	0.00			2,88,675			
4	K Srinivas	K Srinivas	11	Note 1	50,301	44,912		Form E	0.00			5,389			
5	K.S Pavan Kumar (representative for 11 employees)	K.S Pavan Kumar (representative for 13 employees)	12	Note 1	47,30,134	47,30,134	-	Form F	0.05			-			
6	K.S Pavan Kumar (representative for 2employees)	G.Venkataiah Goud	13	Note 1	6,81,340	-	-	Form F	-			6,81,340			
7	Talasila Sunil	Talasila Sunil	14	Note 1	6,29,678	3,42,216		Form E	0.00			2,87,462			
	Sub Total				68,30,039	55,43,372			0.06			12,86,667	_		

Note 1: Claim has not been submitted during the Liquidation process, however the same was submitted during CIRP, hence the same has been processed Pursuant to the section 38 read with Regulation 12 of liquidation